

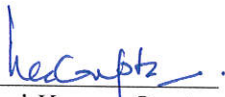
Annual Immovable Property Return

Statement of immovable property for the year 2021 (as on 31.12.2021)

1. Name of officer (in full) and service to : Neeraj Kumar Gupta, IAS (Retd), UP 1982
Which the officer belongs
2. Present post held : Information Commissioner
3. Present Pay : Rs.2,50,000/-

Name of District, Sub-Division, Taluk and Village in which property is situated	Name and details of property		*Present Value	If not in own name state in whose name held and his/her relationship to the Government Servant	How acquired whether by purchase, lease**, mortgage, inheritance, gift, otherwise, with date of acquisition and name with details of person/persons from whom acquired	Annual income from the property	Remark
	Housing and other buildings	Lands					
Budaun (UP), 132, Civil Lines	Residential House		Present market values could not be assessed	Co-shared with brother & mother	Ancestral Property	NIL	
Lucknow (UP), 6/6-17, Haveloc Road Scheme	Residential House			Jointly owned with my wife	Self-constructed through re-investment of the sale proceeds of earlier house building bought using Govt. House Building loan-completed in the year 2002-2003.	NIL	
Bareilly (UP) Radheyshyam Enclave, Hafizpur Khurram Gautia		Residential Land		Jointly owned with my wife	Purchased from a co-operative society in 1990-1991	NIL	

(Above are same as included in the previous years)

Signature: 
 Name: Neeraj Kumar Gupta
 Designation: Information Commissioner
 Date: 30.12.2021